GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2315 ANSWERED ON:27.08.2012 STATE MARITIME BOARDS Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has issued a directive to all the maritime States to set up their State Maritime Boards as part of its initiatives to give a major fillip to non-major ports;
- (b) if so, the details thereof;
- (c) whether the Government also instructed all the major ports to install radioactive material detectors and implement port community system for facilitating paperless transaction to enhance efficient operation in the country;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a): The Ministry of Shipping has advised all the Maritime States to set up Maritime Board as part of its initiatives to give a major fillip to non-major ports.
- (b): In successive Maritime State Development Council meetings, it has been resolved that Maritime States may set up State Maritime Boards as it facilitates development of the Maritime Sector in the States. Gujarat, Maharashtra and Tamil Nadu have already set up State Maritime Boards.
- (c) to (e): Yes, Madam. Ministry of Shipping has decided to install radioactive material detection equipments (RDEs) at all the major ports in the country. All the major ports have also implemented the web based Port Community System to interact with all the stakeholders, facilitating paperless transactions.